

**Before the Appellate Tribunal for Electricity
(Appellate Jurisdiction)**

**Appeal No. 207 of 2012 &
I.A. No. 68 of 2013**

Dated :20th February, 2013

**Present: Hon'ble Mr. Justice M. Karpaga Vinayagam, Chairperson
Hon'ble Mr. Rakesh Nath, Technical Member**

In the matter of

**Nabha Power Ltd. & Anr. ... Appellant(s)
Versus
Punjab State Power Corporation Ltd. & Anr. ...Respondent(s)**

Counsel for the Appellant(s) : Mr. Aniket Prasoon

**Counsel for the Respondent(s): Mr. M.G. Ramachandran
Mr. Anand K. Ganesan for R.1
Mr. Sakesh Kumar for R.2**

ORDER

At the request of the learned counsel for the Appellant, Post
the matter for hearing on **14.03.2013.**

**(Rakesh Nath)
Technical Member**

**(Justice M. Karpaga Vinayagam)
Chairperson**

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